

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of July, 2022

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Arbit. Case/6/2021	26-03-2021	06-07-2022	467	Yes	3	66 Days
2	Commercial Court, Asansol	Money Execution/2/2020	09-12-2020	04-07-2022 (Contested)	572 days	No	8	18 Days
3	Commercial Court, Asansol	Misc. Arbit. Case/22/2019	29-11-2019	07-07-2022 (UnContested)	951 days	No	20	-
4	Commercial Court, Asansol	Misc Case/1/2022	01-02-2022	16-07-2022 (Uncontested)	165 days	No	4	-
5	Commercial Court, Asansol	Misc. Arbit. Case/04/2022	03-03-2022	25-07-2022 (Contested)	144 days	No	5	24 Days
6	Commercial Court, Asansol	Money Suit/13/2021	09-04-2021	27-07-2022 (UnContested)	474 days	No	13	-
7	Commercial Court, Asansol	Money Suit/18/2021	19-04-2021	27-07-2022 (Uncontested)	464 days	No	14	-
8	Commercial Court, Asansol	Misc. Arbit. Case/8/2021	25-06-2021	29-07-2022 (Contested)	399 days	YES	11	10 Days

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9	Commercial Court, Asansol	Misc. Arbit. Case/2/2022	24-01-2022	30.07.2022 (Contested)	187 days	No	5	5 Days
10	Commercial Court, Rajarhat	Misc Case 43/2021	03-09-2021	01-07-2022	301 Days	No	3	1 Days
11	Commercial Court, Rajarhat	Misc Case 37/2022	20-05-2022	27-08-2022	69 Days	No	0	1 Days
12	Commercial Court, Rajarhat	Misc Case 36/2022	20-05-2022	27-08-2022	69 Days	No	0	1 Days
13	Commercial Court, Siliguri	No Data Provided						